

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 630 of 2025

**In the matter of:**

Raghubir Singh

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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**Filed Through:**

Date: 24.02.2026

*R. Khurana*

Rahul Khurana  
Counsel for Respondent No. 2  
9811894060  
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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 630 of 2025

**In the matter of:**

Raghibir Singh

...Applicant

Versus

State of Haryana & Ors.

...Respondents

**REPLY ON BEHALF OF RESPONDENT  
NO.2 I.E. HARYANA STATE POLLUTION  
CONTROL BOARD**

**MOST RESPECTFULLY SHOWETH:**

1. That present Original Application has been filed alleging illegal operation of three screening units in Village Belgarh, Tehsil Radaur/Chhachrauli, District Yamunanagar, Haryana by Respondent No. 5, 6 and 7.
2. That the present reply is being filed through Pardeep Singh, Regional Officer, HSPCB, Yamunanagar who is authorized and competent to file the present reply on behalf of answering respondent.
3. That it is respectfully submitted that the answering respondent has already taken effective action against the defaulting units mentioned in the application before filing of the present Original Application. All the three units i.e Respondent No 5, 6 and 7 have been closed and sealed by the board and are not operational at present.
4. That a joint inspection was conducted on 03.02.2026 by a team comprising officers from HSPCB and the Mining Department. During the inspection, it was found that all the three screening plants are lying closed and sealed by HSPCB. No industrial activity is currently being carried out at site. A copy of the Joint inspection report dated 04.02.2026 has been marked herein and annexed as **Annexure R/1**.
5. That details of Respondent No.5, 6 and 7 is as under:

**A. M/s Gurdial Singh Screening Plant, Village Belgarh, Tehsil Khizrabad, District Yamunanagar:**

The unit was having CTO valid upto 31.03.2027. The unit was inspected on 22.05.2025 in pursuance of a complaint received in this office. During inspection, following deficiencies were observed:

- I. Settling tank along with recirculation arrangement not provided.
- II. Metalled road within the premises not provided.
- III. Adequate plantation along the periphery not provided.

Accordingly, closure order was issued by Head Office vide Endst. No. HSPCB/YAM/2025/INS/110867634CONCO001-004 dated 22.08.2025. The closure order was implemented and compliance was verified by field officers on 28.08.2025 by sealing plant and machinery available at site. The unit remains closed and sealed.

The Compliance Report dated 29.08.2025 of the closure order of M/s Gurdial Singh Screening Plant has been annexed herewith as **Annexure R/2**.

**B. M/s Guru Nanak Minerals, Village Belgarh, Tehsil Khizrabad, District Yamunanagar:**

The unit was having CTO valid upto 31.03.2028. The unit was inspected on 03.06.2025 and was found non-complying with the Haryana Government Notification dated 10.03.2016. The deficiencies observed are as under:

- i. Metalled Road within the premises not provided.
- ii. Adequate plantation along the periphery not provided.
- iii. Wind breaking wall around the periphery not provided.

A Show Cause Notice was issued vide No. HSPCB/YR/2025/365 dated 04.06.2025.

Thereafter, closure order was issued by Head Office vide Endst. No. HSPCB/YAM/2025/INS/110878871CONCO001-004 dated 15.07.2025. The closure order was implemented on 22.07.2025 by sealing plant and machinery. The unit remains closed and sealed. The Compliance Report dated 25.07.2025 of the closure order of M/s Guru Nanak Minerals has been annexed herein as **Annexure R/3**.

**C. M/s Shakti Screening Plant, Village Belgarh, Tehsil Khizrabad, District Yamunanagar:**

The unit was having CTO valid upto 31.03.2027. The unit was inspected on 03.06.2025 and following deficiencies were observed:

- i. Settling tank along with recirculation arrangement not provided.
- ii. Metalled road within the premises not provided.
- iii. Adequate plantation along the periphery not provided.
- iv. Wind breaking wall around the periphery not provided.

A Show Cause Notice was issued vide No. HSPCB/YR/2025/366 dated 04.06.2025. Accordingly, closure order was issued by Head Office vide Endst. No. HSPCB/YAM/2025/INS/110878871CONCO001-004 dated 15.07.2025 and the same were implemented on 22.07.2025 by sealing plant and machinery. The unit remains closed and sealed thereafter.

The Compliance Report dated 25.07.2025 of the closure order of M/s Shakti Screening Plant has been annexed herein as **Annexure R/4**.

6. In view of the above, it is submitted that the allegation that no action has been taken against the illegal operation of the Screening Units is incorrect as all the units were already closed and sealed by HSPCB prior to registration of the present Original Application.
7. The answering respondent is regularly monitoring the area and shall ensure that respondent units are not operated without obtaining valid statutory permissions and without complying with environmental norms.

In view of the facts stated above, it is most respectfully prayed that the present reply may kindly be taken on record and the Hon'ble Tribunal may pass such orders as it may deem fit.

  
24.02.2026  
**Regional Officer**  
**Haryana State Pollution Control Board**  
**Yamunanagar**

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 630/2025  
(I.A. No. 793/2025, I.A. No. 794/2025 & I.A. No. 799/2025)

In the matter of:

Raghubir Singh

Applicant

Versus

State of Haryana & Ors.

Respondents

AFFIDAVIT



I, Pardeep Singh, Regional Officer, HSPCB, Yamuna Nagar, aged about 36 years do hereby solemnly affirm and declare as under:-

1. That the deponent is authorized representative of HSPCB. Therefore, he is well acquainted with facts and circumstances of the case and is competent to swear this affidavit.
2. That the accompanying report has been drafted by my counsel under my instructions on the basis of official record of the Board.



*[Signature]*  
24/02/2026  
Deponent

Regional Officer  
Haryana State Pollution Control Board  
Yamuna Nagar

Verification

It is verified at Yamuna Nagar on 24<sup>th</sup> day of February, 2026 that the contents of the present affidavit are true and correct and nothing has been concealed there from.

..... ATTESTED  
*[Signature]*  
Devi Chand, M.A., LL.B.,  
Advocate/Notary  
Distt. Yamuna Nagar  
24/mar

*[Signature]*  
24/02/2026  
Deponent

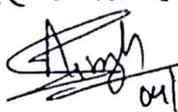
Regional Officer  
Haryana State Pollution Control Board  
Yamuna Nagar

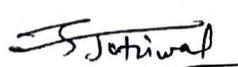


आज दिनांक 04/02/26 को मांसा वल्दी के तीन स्क्रीनिंग प्लांट का संचालन मोका किया गया है उक्त स्क्रीनिंग प्लांट का मोका निरीक्षण व नं. 6780-91 दिनांक 01-01-2026 के आदेश अनुसार कर्नाटक 6780-91 दिनांक 01-01-2026 किया गया है उक्त मोका रिपोर्ट के खान विभाग, Pollution Board व वन विभाग के अधिकारियों के द्वारा किया गया है मोका पर 3 स्क्रीनिंग प्लांट को एक वेद फेस के व ओर उक्त वेद को वाज्य उक्ता वेद को पेट के सौख किया गया है जिसकी रिपोर्ट अस्था के प्रकृति विभाग के द्वारा पूरे कर दी जायेगी, उक्त प्लांट का मोका निरीक्षण O.A. No. 630/2025 (I.A. No. 799/2025) Raghbir Singh, Versu. State of Haryana के वंदन ने किया गया है। प्लांट का विवरण निम्न प्रकार है

1. Shaker Screening Plant.
2. Grudiyal Screening Plants.
3. Gumm. Nanak Screening Plant

उपरोक्त तीनों स्क्रीनिंग प्लांटों के इ-खाना रखक विभाग द्वारा सलपेंड कर रखे हैं वचा मोका पर कोई स्थान उपलब्ध नहीं है।

  
04/02/2026  
ABHIJEET SINGH TANWAR  
AEE, HSPCB

  
S. Jatiwal  
SOIU, Mining Inspector.

  
उत्तराखण्ड  
04/02/2026  
  
04/2/26  
Vikash Foresty  
Deodhpur Block

**180**  
**Regional Office,**  
**Haryana State Pollution Control Board**  
S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar  
hspcbroyr@gmail.com

No. HSPCB/YR/2025/1409

Dated: 29/08/2025

To

The Chairman,  
Haryana State Pollution Control Board,  
Panchkula.

**Kind Attention:SEE (COORDINATION CELL)**

**Sub: Compliance report of Closure order of M/s Gurdial Singh Screening Plant, Village Belgarh, Tehsil Khizrabad, Yamunanagar.**

Please refer to the Head office Endst. No.:HSPCB/YAM/2025/INS/110867634CONCO001- 004 dated 22.08.2025.

In this connection, it is submitted that in compliance of closure order issued by the Head office Endst. No.:HSPCB/YAM/2025/INS/ 110867634CONCO001- 004 dated 22.08.2025 against the unit M/s Gurdial Singh Screening Plant, Village Belgarh, Tehsil Khizrabad, Yamunanagar. The site was visited by field officer Sh. Vikram Singh, AEE on dated 28.08.2025 and Sh. Ravi Kumar Saini representative of the unit was present at site. Further closure orders were complied by sealing plant & machinery found available on the site. The copy of compliance report alongwith photographic proof are enclosed herewith.

**DA: Copy of compliance report.**

  
**Regional Officer,**  
Yamuna Nagar Region

Endst. No. HSPCB/YR/2025/1410-1411

Dated: 29/08/2025

A copy of the above is forwarded to the following:-

1. Worthy Deputy Commissioner, Yamuna Nagar for information, please.
2. Executive Engineer (OP Division), UHBVN, Yamuna Nagar for Disconnection of Electricity/Power supply (copy of closure order is attached).

  
29/8/25  
**Regional Officer,**  
Yamuna Nagar Region

**Compliance Report of Closure Order Passed By  
Haryana State Pollution Control Board, Panchkula**

In compliance of HO order Endst.No HSPCB/HAM/2025/INS/110867634-  
 Dt. 22/08/2025 issued by the Chairman, Haryana State Pollution Control  
 Board, Panchkula under Section 31-A of the Air Act, 1981/ 33-A of Water  
 Act, 1974 of the unit  
 M/s. Gurdral Singh Screening Plant Village Belgash has  
 been visited on 28/08/2025 to close down the above said unit by the  
 following officers:-

1. Vibram Singh, AEE

2.

3.

The representative of the unit Sh. Ravi Kumar Saini

was present & copy of closure order has been delivered to him. After giving  
 the time for completion of running process, the plant & machinery as per  
 detail below has been sealed to close down the above said unit.

1. 1 No. of seal on belt attached to motor on
2. 1 No. of seal tying 2 big pulleys screener
- 3.
4. 2 No of seal on 2 small pulleys (one each)
5. 2 No. of seals on belts (one each)
- 6.

Sh. Ravi Kumar Saini the representative of the unit who  
 is present at the time of sealing & closing down the polluting process of the  
 unit, has not shown any stay order of the court in this regard. However the  
 industry remains in the possession of its owner. They will be themselves  
 responsible watch & ward of the industry.

Signature of the rep.  
 of the unit

[Signature]

Impression of the seal



Officers of the Board

[Signature]

**Regional Office,**  
**Haryana State Pollution Control Board**  
S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar  
hspcbroyr@gmail.com

No. HSPCB/YR/2025/1106

Dated: 25/07/2025

To

The Chairman,  
Haryana State Pollution Control Board,  
Panchkula.

**Kind Attention:SEE (COORDINATION CELL)**

**Sub: Compliance report of Closure order of M/s Guru Nanak Minerals,  
Village Belgarh, Tehsil Partap Nagar, Yamunanagar.**

Please refer to the Head office Endst. No.:HSPCB/YAM/2025/INS/  
110878871CONCO001- 004 dated 15.07.2025.

In this connection, it is submitted that in compliance of closure order issued by the Head office Endst. No.:HSPCB/YAM/2025/INS/ 110878871 CONCO001- 004 dated 15.07.2025 against the unit M/s Guru Nanak Minerals, Village Belgarh, Tehsil Partap Nagar, Yamunanagar. The site was visited by field officer Ms Diksha Pandey, Scientist 'B' and Sh. Gaurav Kumar, JEE on dated 22.07.2025 and Sh. Sandeep (Chowkidar) representative of the unit was present at site. Further closure orders were complied by sealing plant & machinery found available on the site. The copy of compliance report alongwith photographic proof are enclosed herewith.

**DA: Copy of compliance report.**

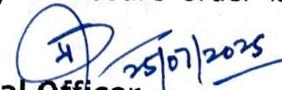
  
 Regional Officer,  
 Yamuna Nagar Region

Endst. No. HSPCB/YR/2025/1107-1108

Dated: 25/07/2025

A copy of the above is forwarded to the following:-

1. Worthy Deputy Commissioner, Yamuna Nagar for information, please.
2. Executive Engineer (OP Division), UHBVN, Yamuna Nagar for Disconnection of Electricity/Power supply (copy of closure order is attached).

  
 Regional Officer,  
 Yamuna Nagar Region

**Compliance Report of Closure Order Passed By  
Haryana State Pollution Control Board, Panchkula**

In compliance of HO order Endst.No HSPCB/YAM/2025/INS/110878871 CONCD  
Dt. 15/07/2025 issued by the Chairman, Haryana State Pollution Control 001-004  
Board, Panchkula under Section 31-A of the Air Act, 1981/ 33-A of Water  
Act, 1974 of the unit  
M/s. Guru Namak Minerals, Belgah, Pradeep Nagar, Yamuna Nagar has  
been visited on 22/07/2025 to close down the above said unit by the  
following officers:-

1. Dr. Diksha Pandey, Sci 'B'
2. Sh. Gaurav Kumar, JEE
- 3.

The representative of the unit Sh. Sandeep (Chaukidev)  
was present & copy of closure order has been delivered to him. After giving  
the time for completion of running process, the plant & machinery as per  
detail below has been sealed to close down the above said unit.

1. 2 no. of main motor wheels of Screen
- 2.
- 3.
- 4.
- 5.

Sh. Sandeep (Chaukidev) the representative of the unit who  
is present at the time of sealing & closing down the polluting process of the  
unit, has not shown any stay order of the court in this regard. However the  
industry remains in the possession of its owner. They will be themselves  
responsible watch & ward of the industry.

Signature of the rep.      Impression of the seal  
of the unit

र. अ. अ.

74550 89387



Officers of the Board

Diksha  
Dr. Diksha Pandey Scientist-B  
HSPCB, YNR

Gkumar

Gaurav Kumar, JEE

**Regional Office,**  
**Haryana State Pollution Control Board**  
S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar  
hspcbroyr@gmail.com

No. HSPCB/YR/2025/1103

Dated: 25/07/2025

To

The Chairman,  
Haryana State Pollution Control Board,  
Panchkula.

**Kind Attention:SEE (COORDINATION CELL)**

**Sub: Compliance report of Closure order of M/s Shakti Screening Plant, Village Belgarh, Tehsil Khizrabad, Yamunanagar.**

Please refer to the Head office Endst. No.:HSPCB/YAM/2025/INS/110949096CONCO001- 004 dated 15.07.2025.

In this connection, it is submitted that in compliance of closure order issued by the Head office Endst. No.:HSPCB/YAM/2025/INS/ 110949096CONCO001- 004 dated 15.07.2025 against the unit M/s Shakti Screening Plant, Village Belgarh, Tehsil Khizrabad, Yamunanagar. The site was visited by field officer Ms Diksha Pandey, Scientist 'B' and Sh. Gaurav Kumar, JEE on dated 22.07.2025 and Sh. Ravi representative of the unit was present at site. Further closure orders were complied by sealing plant & machinery found available on the site. The copy of compliance report alongwith photographic proof are enclosed herewith.

**Enc: Copy of compliance report.**

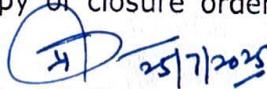
  
Regional Officer,  
Yamuna Nagar Region

Endst. No. HSPCB/YR/2025/1104-1105

Dated: 25/07/2025

A copy of the above is forwarded to the following:-

1. Worthy Deputy Commissioner, Yamuna Nagar for information.
2. Executive Engineer (OP Division), UHBVN, Yamuna Nagar for Disconnection of Electricity/Power supply (copy of closure order is attached).

  
Regional Officer,  
Yamuna Nagar Region

**Compliance Report of Closure Order Passed By  
Haryana State Pollution Control Board, Panchkula**

In compliance of HO order Endst.No HSPCB/YAM/2025/INS/110949096/CONCD 001-004  
Dt. 15/07/2025 issued by the Chairman, Haryana State Pollution Control  
Board, Panchkula under Section 31-A of the Air Act, 1981/ 33-A of Water  
Act, 1974 of the unit  
M/s. Shakti Screening Plant, Vill. Belgah, Panchkula, YNR has  
been visited on 22/07/2025 to close down the above said unit by the  
following officers:-

1. Dr. Diksha Pandey, Sci. 'B'
2. Sh. Anurag Kumar, JEE
- 3.

The representative of the unit Sh. Ravi (operator)

was present & copy of closure order has been delivered to him. After giving  
the time for completion of running process, the plant & machinery as per  
detail below has been sealed to close down the above said unit.

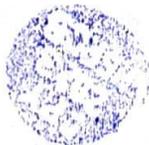
1. 2 no. of main motors of screen (belts)
2. 1 no. of belt of conveyor belt
- 3.
- 4.
- 5.
- 6.

Sh. Ravi (operator) the representative of the unit who  
is present at the time of sealing & closing down the polluting process of the  
unit, has not shown any stay order of the court in this regard. However the  
industry remains in the possession of its owner. They will be themselves  
responsible watch & ward of the industry.

Signature of the rep.      Impression of the seal

Ravi

9896937737



Officers of the Board

Dr. Diksha Pandey, Sci-B  
HSPCB, YNR

Anurag Kumar  
Anurag Kumar, JEE